

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



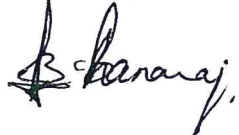
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/744/ (IB)/CB/2018
NAME OF THE PETITIONER(S) : M.K. SONS ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYROLLE LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Vikram P Jain for T.K. Bhaskar	Counsel for Respondent	
2.	B. Dhanaraj		

ORDER

Counsels for both the parties present. It has been submitted that the efforts have been made to settle the matter between the parties, and prayed for time for reporting settlement. At request, time is enlarged. Put up on **27.07.2018 at 10.30 A.M.**

MS

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)